

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
LOK SABHA  
UNSTARRED QUESTION NO.4819  
ANSWERED ON 31.03.2022**

**REVAMPED DISTRIBUTION STRUCTURE SCHEME**

**4819. SHRI RAJMOHAN UNNITHAN:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the details of various schemes that are to be included in the RDSS (Revamped Distribution Structure Scheme);**
- (b) the details of the new financial assistance package of the Union Government implemented in the power sector;**
- (c) the details of project proposals and the status thereof from the State of Kerala under RDSS and district-wise including Kasargod and Kannur; and**
- (d) if not, the reasons therefor?**

**A N S W E R**

**THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY**

**(SHRI R.K. SINGH)**

**(a) & (b) : Government of India have launched the Reforms-based and Results-linked, Revamped Distribution Sector Scheme, with the objective of improving the quality and reliability of power supply to consumers through a financially sustainable and operationally efficient Distribution Sector. The scheme aims to reduce the AT&C losses to pan-India levels of 12-15% and ACS-ARR gap to zero by 2024-25. The scheme has an outlay of Rs.3,03,758 crore and an estimated GBS of Rs.97,631 crore from the Central Government. The various components of the scheme include Loss reduction works such as replacement of old/frayed conductors; provision of High Voltage Distribution System (HVDS); provision for Ariel Bunch Cables; and Network Augmentation & System Modernization works such as Supervisory Control and Data Acquisition (SCADA) Systems, IT/OT enablement, smart prepaid metering etc.**

**(c) & (d) : There is no provision of district-wise allocation of financial assistance under the Scheme. However, the details of the project proposals approved for the DISCOMs of Kerala under RDSS are summarised as Annexure.**

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**ANNEXURE****ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF UNSTARRED QUESTION NO. 4819 ANSWERED IN THE LOK SABHA ON 31.03.2022**

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**Works approved for Kerala State Electricity Board Limited (KSEBL), Kerala****(Amount Rs. in Cr.)**

<b>Sl. No.</b>	<b>Particulars</b>	<b>Total Project Cost</b>	<b>GBS</b>	<b>PMA Charges</b>	<b>GBS for PMA Charges</b>
<b>1</b>	<b>Smart Metering Works</b>	<b>8175.05</b>	<b>1389.26</b>	<b>30.66</b>	<b>18.39</b>
<b>2</b>	<b>Infrastructure Works-Loss Reduction</b>	<b>2235.78</b>	<b>1341.47</b>	<b>33.54</b>	<b>20.12</b>
	<b>Total</b>	<b>10410.83</b>	<b>2730.73</b>	<b>64.20</b>	<b>38.51</b>

**Works approved for Thrissur Corporation Electricity Department, Kerala****(Amount Rs. in Cr.)**

<b>Sl. No.</b>	<b>Particulars</b>	<b>Total Project Cost</b>	<b>GBS</b>	<b>PMA Charges</b>	<b>GBS for PMA Charges</b>
<b>1</b>	<b>Smart Metering Works</b>	<b>25.38</b>	<b>5.63</b>	<b>0.10</b>	<b>0.06</b>
<b>2</b>	<b>Infrastructure Works-Loss Reduction</b>	<b>76.35</b>	<b>45.81</b>	<b>1.15</b>	<b>0.69</b>
	<b>Total</b>	<b>101.73</b>	<b>51.44</b>	<b>1.25</b>	<b>0.75</b>

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